

AV-14015/6/2017-DT  
Government of India  
Ministry of Civil Aviation

'B' Block, Rajiv Gandhi Bhawan,  
New Delhi, dated 9<sup>th</sup> December, 2020

**ORDER**

In continuation to this Ministry's Order of even number dated 5<sup>th</sup> June, 2020 and due to the impact of pandemic COVID-19, it has been decided that the validity of initial NOC for Scheduled/ Scheduled Commuter /Non-Scheduled Air Transport Services expiring by 31<sup>st</sup> March, 2021 will be extended up to 31st December 2021.

2. This has the approval of Hon'ble Minister of State (IC) for Civil Aviation.

  
(Brajesh Kumar Srivastava)

Under Secretary to the Govt. of India

To

I. DG, DGCA, Opp. Safdarjung Airport, New Delhi-110003- It is also requested that this order may be placed on the website of DGCA.

II. DG, BCAS, 'A' Wing, Janpath Bhawan, Janpath, New Delhi -110001.

III. All concerned.

IV. IT section, MoCA — with a request to upload a copy on the Ministry's website.